

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF **PAREKH DISTRIBUTORS LIMITED**

The details subsequent to the completion of the abovementioned Offer are as under:

1. Name of the Target Company : Parekh Distributors Limited
2. Name of Acquirers : Mr. Praful M. Patel, Mrs. Varsha P. Patel
3. Name of the Manager to the Offer : Kotak Mahindra Capital Company Limited
4. Name of the Registrar to the Offer : Computech Sharecap Limited
5. Other Details
 - a. Date of opening of the Offer : February 22, 2008
 - b. Date of closure of the Offer : March 12, 2008
6. Details of the acquisition

Sr. No.	Item	Proposed in the Letter of Offer		Actual	
a.	Offer Price	Rs. 10/- per fully paid up equity share		Rs. 10/- per fully paid up equity share	
b.	Shareholding of the Acquirers (No. & %) before the Share Purchase Agreement / PA	Nil		Nil	
c.	Shares proposed to be acquired under the Share Purchase Agreement (No. & %)	74,500 (74.50%)		74,500 (74.50%)	
d.	Shares acquired in the Open Offer (No. & %)	20,000 (20.00%)		Nil	
e.	Size of the Open Offer (No. of shares multiplied by Offer Price per share)	Rs. 2,00,000		Nil	
f.	Shares acquired after PA but before 7 working days prior to closure date, if any (No. & %)	Nil		Nil	
g.	Post Offer shareholding of Acquirers (No. & %) (b + c + d + f)	94,500 (94.50%)		74,500 (74.50%)	
h.	Pre & Post Offer shareholding of public (No. & %)	Pre Offer	Post Offer	Pre Offer	Post Offer
		25,500 (25.50%)	5,500 (5.50%)	25,500 (25.50%)	25,500 (25.50%)

7. Escrow bank has been instructed to release the funds lying in the escrow account.
 8. Payment of interest, if any, to the shareholders along with the details thereof: N.A.
 9. Status of investor complaints received, if any: No investor complaints have been received.
- All the capitalized terms not defined herein, shall have the same meaning as ascribed to them in the Letter of Offer.

The Acquirers accept full responsibility for the information contained in this announcement and also accept responsibility for the obligations of acquirers laid down in the Regulations.

This announcement is expected to be available on the SEBI website at <http://www.sebi.gov.in>

Issued by the Manager to the Offer for and on behalf of the Acquirers



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 Email: pd.l.offer@kotak.com
 Contact Person: Mr. Shervin Purohit

Place: Mumbai
Dated: March 25, 2008

Size: 17x12 cms